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ITEM NO.10

COURT NO.11

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19572-19573/2012

(From the judgement and order dated 17/11/2011 in WPC No.20630/2010 dated 21/03/2012 in RP No.64/2012 of The HIGH COURT OF ORISSA AT CUTTACK)

RAJIBA LOACHAN PATRO

Petitioner(s)

VERSUS

BHARAT PETROLEUM CORP. OF INDIA & ORS.

Respondent(s)

(With appln(s) for seeking permission to file addl. documents and with prayer for interim relief and office report)

Date: 26/08/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. M.P.Siddiqui,Adv.
Mr. Somraj Choudhary,Adv.
Mr. Kedar Nath Tripathy,Adv.

For Respondent(s) Mr. Abhinav Mukerji,Adv.
Mr. B. Krishna Prasad,Adv.

Mr. V.K. Monga,Adv.

Mr. Rajiv Mishra,Adv.
Mr. Sanand Ramakrishnan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned to 30.8.2013.

[SUMAN WADHWA]
AR-cum-PS

[SNEH LATA SHARMA]
COURT MASTER